

CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH

O.A. No. 1195 of 91

Shri Keshary Prasad Pandey

Shri Ranjit Pandey

Applicants.

versus

Union of India & others

Respondents.

Shri R.K. Tewari

Counsel for applicants.

Shri S.C. Tripathi

Counsel for Respondents.

Hon. Mr. Justice U.C. Srivastava, V.C.

Hon. Mr. K. Obayya, Adm. Member.

(Hon. Mr. Justice U.C. Srivastava, V.C.)

As the pleadings are complete and the case is ripe for hearing the case is being disposed of at this stage.

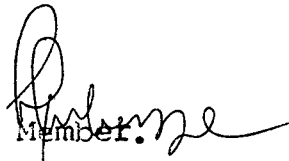
2. A branch Post office in the Kharagopur was opened on 27.3.1991 and the ^{Posts} ~~vacancies~~ fell vacant and the Employment Exchange sponsored six names. On receipt of names the certificates and suitability of accommodation for keeping the post office, were given by the candidates. It appears that highest marks in the High School examination were of the applicant No. 2 and he had purchased 40 Deci. land in his own name but the same was not transferred in his name upto the date of appointment and as such it was not treated his property till the land was transferred in his own name. One Shri Hari Om of the same village also filed an

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application to Sub Registrar Farabganj for cancellation of the sale deed. Because of this the case of applicant No. 2 was not placed higher. The applicant No. 1 was not found fit as he was a culprit of 323/504 I.P.C. and that his house is situated inner side of village connected by a narrow lane which is not easily accessible. The case of Shri Ramesh Kumar was found suitable. Application was moved by the applicant to the Post Master General, U.P. and he, after looking into it, sent back the matter. Another representation sent, was also not interfered. We also do not find any force as the assessment was in the hands of the respondents and while making the assessment the respondents found most suitable candidate. It may be that they made some error. We do not find any ^{good} ground for interference and the application is dismissed.

No order as to costs.

Adm. Member.



Vice Chairman



Shakeel/

Lucknow: Dated 27.8.92